

Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	4/10/88	Hon. D.S. Misra-AM. Hon. G.S. Sharma-JM No one is present for the petitioners in spite of several notices in the past. It appears that the petitioners are not interested in prosecuting this case. Shri A.V. Srivastava is present for the respondents. The petition is dismissed in default of the petitioners. JM. <i>Disputed</i> 6/10/88	

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A.M.